



Court No.3

HIGH COURT OF SIKKIM
Record of proceedings

W.P. (C) No. 30 of 2024

RAN BAHADUR KAMI

.... PETITIONER

VERSUS

THE SECRETARY/APPELLATE AUTHORITY,
 LAND REVENUE DEPARTMENT & ANR.

.... RESPONDENTS

Date: 29.10.2024

CORAM

HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, J.

For Petitioner : Ms. Mingma Lhamu Sherpa, Legal Aid Counsel.
(through V.C.).

Mr. Lahang Limboo, Advocate.

For Respondent : Mr. Thinlay Dorjee Bhutia, Government Advocate.
 No.1. Mr. Shakil Raj Karki, Government Advocate.

For Respondent : None.
 No.2.

.....

The learned counsel for the petitioner desires to withdraw this writ petition and approach the relevant authority for correction of what they state are factually incorrect statement in the impugned order. They are permitted to do so. The Writ Petition (C) No.30 of 2024 stands disposed as withdrawn.

Judge